'राष्ट्रय र जधानः क्षेत्र'

- 68. श्री जगदम्बी प्रसाद यादव : क्या निर्माण श्रीर श्रवास मंत्री यह बताने की कृपा करेगे कि
- (क) 'राष्ट्रीय राजधानी क्षेत्र' सम्बधी योजना के विषय में क्या निर्णय किया गया है ग्रांर इसके लिये कितनी चक्र राशि का प्रावधान रखा गया है , ग्रोर
- (ख) इस राणि के उपयोग के बारे में टाउन एण्ड प्लानिंग आर्गेनाइजेशन की सिफा-रिशे तथा दिल्ली के मुख्य कार्यकारी पायद के सुझाव क्या है?

†[NATIONAL CAPITAL REGION
*08 SHRI J P YADAV Will the
Minister of WORKS AND HOUSING/
निर्मात ग्रोट ग्रायास मंत्र be pleased to state

- (a) what decision has been taken on the scheme for 'National Capital Region' and what amount has been provided for the same from the revolving fund and
- (b) what are the recommendations of the Town and Country Planning Organisation and the suggestions of the Chief Executive Councillor of Delhi about the utilisation of this fund]

निर्माण ग्रौर ग्रावास मत्री (श्री उमा शकर दीक्षित) :

- (क) योजना के विभिन्न पहलू । म्बधित राज्य सरकारो के परामर्श से ग्रभी विचाराधीन है।
- (ख) सगठन ने राष्ट्रीय राजधानी क्षेत्र के लिये प्लान का एक मसोदा तैयार किया है। इस मत्नालय को मुख्य कार्यकारी पार्षद से कोई विशेष सुझाव प्राप्त नहीं हुए है।

† THE MINISTER OF WORKS AND HOUSING/ निर्माण और श्रावा । मद्धी (SHRI UM \ SHANK \R DIKSHIT) (a) Various aspects of the scheme are still under consideration in consultation with the State Governments concerned

(b) The Organisation has prepared a draft plan for the National Capital Region This Ministry has not received any specific suggestions from the Chief Executive Councillor?

INIT'N HIGH COMMISSIONER IN COLOMBO UNDER POLICE GUARD

*69 DR B N ANATANI SHRI SUNDAR MANI PATEL

Will the Minister of EXTERNAL AFFAIRS/ ६६ र मंत्री be pleased to state

- (a) whether the house of the Indian High Commissioner in Colombo was under heavy police guard during the insurgent trouble there
- (b) if so whether any untoward incident took place at the High Commissioner's house and
- (c) if the reply to part (b) be in the affirmative what are the reaction of the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTFRNAL AFFAIRS/
For that the security precautions were provided for a few days. As the situation was peaceful the security measures were discontinued

(c) These are normal measures in a disturbed situation

Indian Oil Corporation

*70 SHRI A G KULKARNI
SHRI N P CHAUDHARI
SHRI T G DESHMUKH
SHRIMATI VIMAL PUNJAB
DESHMUKH
DR (MRS) MANGLADEVI TAI
WAR

W II the Minister of PETROLEUM AND CHFMICALS/ पेंट्रालियम श्रीर रपाय मंत्रो be pleased to state

- (a) whether dummy files were supplied to the Commission inquiring into Indian Oil Corporation's pipe line scandal and
- (b) if so what steps Government propose to take to supply proper materials and records to the Commission to arrive at facts?

THE MINISTER OF PETROLEUM AND CHIMICALS! The feath with the state of the Commission of Inquiry which is selected for information and his informed Government that the question as regulds the true nature and chiracter of the file originally produced by the IOC before the Commission is subjudiced.

(b) Does not arise at this stage

^{†[]} English translation